

from 1st July becomes payable with the salary of September.

(c) The Wholesale Price Index (Base 1981-82=100) for all commodities was 204.9 for the week ending 10th August, 1991.

(d) As per existing orders, every additional instalment of Dearness Allowance due is to be calculated with reference to the percentage increase in whole numbers in the 12 monthly average of the All India Consumer Price Index for Industrial Workers (General) (Base 1960=100) over the average index of 608.

(e) and (f) The matter is under consideration.

Loan waiver scheme covering non-nationalised banks

299. SHRI BHUVNESH CHATURVEDI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that loan waiver scheme covers only the loans given by nationalised banks and not non-nationalised banks;

(b) if so, the reasons therefor;

(c) whether it is a fact that Reserve Bank of India has recommended to Government to cover loans given by non-nationalised banks under the Scheme; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) As per the provisions of the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990, the loans issued only by Public Sector Banks, Regional Rural Banks and Cooperative Banks are eligible for relief under the Scheme. The Scheme was limited to the above category of banks only, and no other types of credit institutions were brought under its purview.

(c) Yes, Sir.

(d) The Government do not propose to make any changes in the Scheme, and private sector banks will not be covered under the Scheme.

Detection of occupational diseases

300. SHRI BHUVNESH CHATURVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the detection rate of the occupational diseases from the existing occupational disease cases; and

(b) what steps Government propose to take to increase detection rate of such cases and what are the details of follow up action proposed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARADEVI SIDDHARTHA): (a) and (b) The information is being collected and will be laid on the Table of the House.

301. [Transferred to the 6th September, 1991.]

Research fellowships allotted to Delhi University

302. SHRI KAMAL MORARKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of research fellowships allotted to the Delhi University by University Grants Commission and other agencies; and

(b) what is the availability of research fellowships in different Departments of Delhi University?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to the information furnished by University of Delhi, UGC has allotted 119 Junior Research Fellowships (JRFs) to the University for award to candidates who have qualified in National Education Test (NET) examination for doing M. Phil./ Ph. D. According to information furnished by UGC, the Commission has also allotted 228 positions of JRFs on supernumerary basis to the University. These candidates register themselves for M. Phil./Ph. D. in the Department of their choice. University of Delhi has also been given 53 Junior